## (9)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/17/ (IB)/CB/2018

NAME OF THE PETITIONER(S) : GUPTA POWER INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S) : G.E.T POWER LTD

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

## <u>ORDER</u>

Matter is called. No representation on behalf of both the parties. One more opportunity is given to the parties for causing their appearance in the matter, failing which appropriate order will be passed. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk